

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
**LOK SABHA**  
**UNSTARRED QUESTION NO.2012**  
TO BE ANSWERED ON 13.03.2023

**PRIVATE SECTOR PARTICIPATION FOR UP-KEEP OF MONUMENTS**

2012. SHRI SYED IMTIAZ JALEEL:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government plans to introduce private sector participation for up-keep of protected monuments under ASI;
- (b) the details of unprotected heritage buildings, monuments, archaeological sites, and historic buildings in India and particularly in Maharashtra;
- (c) the steps taken by the Government to enhance coordination and expansion of training in cultural research; and
- (d) the details of the amount sanctioned & released under the National Culture Fund (NCF) during the last five years, State-wise particularly in Maharashtra?

**ANSWER**

THE MINISTER OF CULTURE, TOURISM AND  
DEVELOPMENT OF NORTH EASTERN REGION  
(SHRI G. KISHAN REDDY)

- (a) Yes Sir, Under Monument Mitra Scheme, Government has signed Memorandum of Understanding with corporate sectors. Ministry of Culture has decided to revamp the old Monument Mitra scheme as Adopt a Heritage 2.0 aiming to provide, develop and maintain amenities and infrastructure to enhance visitors experience at Centrally Protected Monuments.
- (b) Details of monuments/sites, and historic buildings documented so far in country, including Maharashtra, are available at the website **<http://nmma.nic.in>**
- (c) Interactions at various levels are taken up with State Governments from time to time for better coordination. Training is imparted by the Ministry of Tourism to Guides and Tourist facilitators.
- (d) Details of State-wise amount released under National Culture Fund (NCF) during the last five years including Maharashtra are given at **Annexure**.

**ANNEXURE REFERRED TO IN REPLY PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 2012 FOR 13.03.2023**

**DETAILS OF STATE-WISE AMOUNT RELEASED THROUGH NATIONAL CULTURE FUND (NCF) DURING THE LAST FIVE YEARS.**

(Amount in lakh)

Sl. No.	Name of State	2017-18	2018-19	2019-20	2020-21	2021-22
1.	Assam	11.18	----	----	----	----
2.	Bihar	57.60	264.48	----	15.99	----
3.	Delhi	17.69	317.73	----	----	----
4.	Goa	----	----	----	1.00	----
5.	Gujarat	----	----	----	2.41	----
6.	Himachal Pradesh	20.00	----	----	----	----
7.	Karnataka	12.40	5.49	4.69	55.31	295.83
8.	Madhya Pradesh	100.62	197.19	940.17	1063.95	553.13
9.	Maharashtra	170.46	27.51	16.82	1.01	26.64
10.	Odisha	2275.81	1706.20	1044.36	386.88	----
11.	Rajasthan	201.09	11.03	----	17.29	----
12.	Tamil Nadu	----	----	2.58	260.85	153.64
13.	Uttar Pradesh	133.44	99.11	60.39	43.41	12.94
*	By M/S India Infrastructural Finance Company Ltd. (IIFCL) for illumination.	61.32	241.22	53.14	23.76	74.54

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